

SECTION XVI

LISTED ON:  
COURT NO.:  
ITEM NO. :

IN THE SUPREME COURT OF INDIA  
CIVIL APPELLATE JURISDICTION  
CONTEMPT PETITION (C) NO. 367-369 of 2016

IN

PETITION FOR SPECIAL LEAVE TO APPEAL (C) NO. 22304-22306 of 2015  
(With prayer for interim-relief)

CHANDRA GUPTA KUMAR & OTHERS ETC. ETC. ...Petitioner(s)

Versus

ANJANI KUMAR SINGH, CHIEF SECRETARY  
STATE OF BIHAR & OTHERS ETC. ETC. ...Contemnors(s)

OFFICE REPORT

The matters above-mentioned were listed before the Hon'ble Court on 14.08.2015 alongwith connected matters when the Court was pleased to pass the following order:-

*"Exemption from filing OT is allowed.*

*Issue notice.*

*The private respondents may be served through  
the State.*

*Status quo as it exists today is maintained."*

AND the matter was lastly listed before the Hon'ble Court on 10.05.2016 when the Court was pleased to pass the following order:-

*"List the matters on 26<sup>th</sup> July, 2016 on top of  
the list."*

It is submitted that Mr. Anurag Pandey, Advocate has on 29.06.2016 filed Contempt Petition against the order dated 14.08.2015 alongwith application for exemption from filing official translation which is registered as Contempt Petition (C) No. 367-369 of 2016.

Service of notice is still incomplete.

The contempt petition is listed before the Hon'ble Court with this Office report.

Dated this the 04<sup>th</sup> day of July, 2016.

**ASSISTANT REGISTRAR**

**Copy to:** Mr. Anurag Pandey, Advocate  
Mrs. Namita Choudhary, Advocate  
Mr. Arun K. Sinha, Advocate  
Mr. Gopal Singh, Advoate  
Mr. Chandra Prakash, Advoate  
Mr. L.R. Singh, Advoate  
Mr. Subhro Sanyal, Advoate

**ASSISTANT REGISTRAR**